

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

32.

**IA-925(MB)2024 IN  
C.P. (IB)/05(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Syed Sirajis Salikin Khadri

SECTION: 94(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Agam H Maloo, Ld. Counsel for the Applicant/Personal Guarantor present. Mr. Rohit Gupta a/w Ms. Charu Budhadev i/b MKA & Co, Ld. Counsel for the Financial Creditor present.
2. On request of both the parties, list this matter on **26.07.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)